

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SI.A. Nos.1 & 2 in Writ Petition (Civil) No.536/2015

VIDYA VATI GULATI

Petitioner(s)

VERSUS

SOUTH DELHI MUNICIPAL CORPORATION & ORS

Respondent(s)

(For clarification of Court's order dated 12.7.2016 and directions and office report)

Date : 10/03/2017 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Petitioner(s) Mr. Nidesh Gupta, Sr. Adv.
Mr. Anand Mishra, AOR
Mr. Amrendra Kumar Singh, Adv.

For Respondent(s) Mr. Subramonium Prasad, Sr. Adv.
Mr. Jay Kishor Singh, AOR
Mr. Urfee Hyder, Adv.

Mr. Rakesh Kumar, AOR
MR. Mukul Singh, Adv.
Mr. Anil Kumar Sahu, Adv.

Mr. R. Gopalakrishnan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let the matter be listed on 3rd April, 2017.

In the meantime, the learned counsel for the parties shall discuss among themselves how to resolve the dispute that has arisen between the parties with regard to the completion of the building.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Court Master